NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/2016

NAME OF THE PETITIONER(S)

: P.M. Johny & another

NAME OF THE RESPONDENT(S)

: Seagueen Builders Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRIYADARSHINI N

For T. K. BHASKAR

Coursel for Respondents

Chandramouli Prabhakar 2.

for R. Venkatavaradan

ORDER

Shri Chandramouli Prabhakar, counsel for the petitioner present. Shri T K Bhaskar, senior counsel and Ms N Priyadarshini, counsel for the respondents present. Shri TK Bhaskar concluded his final arguments, to which counsel for petitioner prayed time to reply. At request time is granted. Put up on <u>08.06.2017</u> at 10.30 A.M.

(Ch. Md. Sharief-Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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